

an>

Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND
NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO
NAIK): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 2016-2017, along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda, New Delhi, for the year 2016-2017.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 2016-2017, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Naturopathy, Pune, for the year 2016-2017.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8971/16/18]

[Placed in Library, See No. LT 8972/16/18]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2016-2017.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 8973/16/18]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Kolkata, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Homoeopathy, Kolkata, for the year 2016-2017.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 8974/16/18]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): I beg to lay on the Table a copy of the Prevention of Cruelty to Animals (Care and Maintenance of Case Property Animals) Rules, 2017 (Hindi and English versions) published in Notification No. G.S.R.495(E) published in Gazette of India dated 23rd May, 2017 under Section 38A of the Prevention of Cruelty to Animals Act, 1960 together with a corrigendum thereto published in Notification No. G.S.R.185(E) dated 26th February, 2018.

[Placed in Library, See No. LT 8975/16/18]

वित्त मंत्रालय में राज्य मंत्री (श्री शिव प्रताप शुक्ला): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) 31 मार्च, 2017 को समाप्त हुए वर्ष के लिए सार्वजनिक क्षेत्र के बैंकों के कार्यकरण के बारे में समेकित प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8976/16/18]

- (2) सीमा-शुल्क अधिनियम, 1962 की धारा 159 के अंतर्गत अधिसूचना संख्या सा०का०नि०200 (अ) जो 1 मार्च, 2018 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा 30 जून, 2017 की अधिसूचना संख्या 50/2017 – सी०शु०में कतिपय संशोधन किए गए हैं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 8977/16/18]

- (3) सीमा-शुल्क टैरिफ अधिनियम, 1975 की धारा 9क की उप-धारा (7) के अंतर्गत अधिसूचना संख्या सा०का०नि० 220(अ) जो 12 मार्च, 2018 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसका आशय पदाभिहित प्राधिकारी के अंतिम निष्कर्षों के अनुसरण में चीन जनवादी गणराज्य से उद्भूत अथवा वहां से निर्यातित “ओ-एसिड” के आयात पर 3 वर्ष की अवधि के लिए निश्चयात्मक प्रतिपाटन शुल्क लगाना है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 8978/16/18]

- (4) केन्द्रीय माल और सेवा कर अधिनियम, 2017 की धारा 166 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

- (एक) केन्द्रीय माल और सेवा कर (दूसरा संशोधन) नियम, 2018 जो 7 मार्च, 2018 के भारत के राजपत्र में अधिसूचना संख्या सांका.निं. 204 (अ) में प्रकाशित हुए थे तथा एक व्याख्यात्मक ज्ञापन।
- (दो) सांका.निं. 205 (अ) जो 7 मार्च, 2018 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा 23 जनवरी, 2018 की अधिसूचना सं. सांका.निं. 55 (अ) का निरसन किया गया है तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 8979/16/18]

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 93 के अंतर्गत खाद्य सुरक्षा और मानक (जैविक खाद्य) विनियम, 2017 जो 2 जनवरी, 2018 के भारत के राजपत्र में अधिसूचना संख्या सीपीबी/03/मानक/एफएसएसआई/2016 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8980/16/18]

- (2) (एक) राष्ट्रीय स्वास्थ्य और परिवार कल्याण संस्थान, नई दिल्ली के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) राष्ट्रीय स्वास्थ्य और परिवार कल्याण संस्थान, नई दिल्ली के वर्ष 2016-2017 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (तीन) राष्ट्रीय स्वास्थ्य और परिवार कल्याण संस्थान, नई दिल्ली के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8981/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): I beg to lay on the Table: -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre (Institute of Economic Growth), Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre (Institute of Economic Growth), Delhi, for the year 2016-2017.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8982/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P.P. CHAUDHARY): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 241 of the Insolvency and Bankruptcy Code, 2016:-

- (1) The Insolvency and Bankruptcy Board of India (Grievance and Complaint Handling Procedure) Regulations, 2017 published in Notification No. IBBI/2017-18/GN/REG/21 in Gazette of India dated 7th December, 2017.
- (2) The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) (Fourth Amendment) Regulations, 2017 published in Notification No. IBBI/2017-18/GN/REG/22 in Gazette of India dated 1st January, 2018.

- (3) The Insolvency and Bankruptcy Board of India (Fast Track Insolvency Resolution Process for Corporate Persons) (Fourth Amendment) Regulations, 2017 published in Notification No. IBBI/2017-18/GN/REG/23 in Gazette of India dated 1st January, 2018.
- (4) The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) (Amendment) Regulations, 2018 published in Notification No. IBBI/2017-18/GN/REG/24 in Gazette of India dated 6th February, 2018.
- (5) The Insolvency and Bankruptcy Board of India (Fast Track Insolvency Resolution Process for Corporate Persons) (Amendment) Regulations, 2018 published in Notification No. IBBI/2017-18/GN/REG/025 in Gazette of India dated 7th February, 2018.
- (6) The Insolvency and Bankruptcy Board of India (Salary, Allowances and other Terms and Conditions of Service of Chairperson and Members) Amendment Rules, 2018 published in Notification No. G.S.R.153(E) in Gazette of India dated 9th February, 2018.

[Placed in Library, See No. LT 8983/16/18]